267 Bills Introduced

[Shri George Fernandes]

and for matters connected therewith or incidental thereto

MR SPEAKER The question is

"That leave be granted to intro duce a Bill to provide for the acquisition and transfer of the undertakings of Messrs Gresham and Cra ven of India (Private) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the Rail ways and of the industries manufacturing engineering products and for matters connected therewith or incidental thereto"

The motion was adopted

SHRI GEORGE FERNANDES I introducet the Bill

STATEMENT RE GRESHAM AND CRAVEN OF INDIA (PRIVATE) LI MITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) I beg to lay on the Table an explanatory state ment (Hindi and English versions) giving reasons for immediate legisla tion by the Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Ordi nance 1977

PAYMENT OF BONUS (AMEND-MENT) BILL*

THE MINISTER OF PARLIA. MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965

MR. SPEAKER The question is

'That leave be granted to introduce a Bill further to amend the payment of Bonus Act, 1965"

The motion was adopted

SHRI RAVINDRA VARMA I IR troduce the Bill

STATEMENT RE PAYMENT OF BONUS (AMENDMENT) ORDINANCE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance 1977

12 46 hrs

MATTERS UNDER RULE 377

(1) DRAUGHT AND FAMINE SITUATION IN CERTAIN AREAS OF MAHARABUTRA

श्री हरीशंकर शहाले (मालेगांव) आध्यक्ष महोदय, प्रगस्त महीने मे उत्तर प्रदेश मे बहुत बारिश हुई प्रौर बाढ प्राई ग्रीर खेती ग्रीर देहातो मे मकानो को नुक-सान पठवा । उस पर यहा सुनवाई हुई ग्रीर लोक समा मे बहस हुई । इसके बाद तमिलनाडू मे समुद्र मे बाढ तुफान ग्राया ग्रीर मद्रास तथा ग्रन्थ विभागो मे व्ही प्राण-हानि हुई ग्रीर इसके बारे मे लोक समा मे बहस हुई ग्रीर भारत सरकार ने सहानु-भूति पूर्वक इस पर विचार किया ग्रीर कुछ कदम उठा कर उनकी मबद ग्री की ।

Introduced with the recommendation of the President

*Published in Gazette of India Ex traordinary Part II, Section 2, dated 21-11-77